

BEFORE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

[THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)]

Original Application No. 37/2025 (WZ)

Pushkar Kulkarni

Applicant

Vs

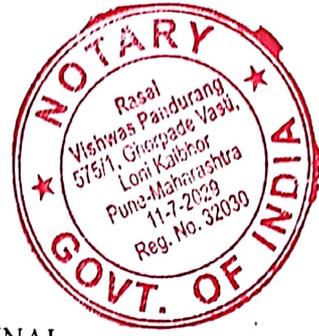
Pune Municipal Corporation and ors

Respondents

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Sr. No	Exhibits	Particulars	Page No
1.	-	Memo of Affidavit in Reply of R 5	
	1	copy of letter dated 23.02.2026	


Adv. Swati-Vaidya-Pandit



BEFORE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
[THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)]

Original Application No.37/2025 (WZ)

AFFIDAVIT ON BEHALF OF RESPONDENT NO. 5

I Jitendra Dudi, Age 35 yrs. Occupation- District Collector Pune, Respondent No. 5 do hereby state on solemn affirmation as under:-

1. I say that, I have gone through the copy of O.A. and annexure therein. The Applicant by filing this Original Application is seeking implementation of the guidelines to Regulate and control ground water extraction in India within Pune District.

2. I say that, the issue involved in the present matter is extraction of ground water throughout the Pune District. It is respectively submitted that, the administrative departments are handling all the functions under their jurisdiction. The PMRDA, Z.P, all Nagarparishds, all Nagar Panchyats, PCMC, PMC are acting in their jurisdiction as a local body and regulating all the issues including water extraction issue. Administrative functions of rural areas fall under Z.P. and urban areas except PMC and PCMC fall under the Nagarparishads and Nagar Panchyats.

3. I say that, in view of the issue raised by the applicant in the present case the Collector office, vide letter dated 23.02.2026 communicated to all above administrative departments directing them to Regulate and control ground the water extraction as per the guidelines issued by the CGWA and the steps taken regarding the issue of water pollution of drinking water sources within their respective jurisdiction. Hereto annexed and marked as **Exhibit R 1** is the copy of letter dated 23.02.2026.

GOVT. OF INDIA
NOTARY
Rasal Vishwas Pandurang
575/1, Ghorpade Vasti,
Loni Kalbhori
Pune-Maharashtra
11-7-2029
Reg. No. 32030

4. I say that, this respondent is always ready to follow any further order issued by this Hon'ble Tribunal. It is humbly prayed that this Hon'ble Tribunal may be pleased to pass further order.



Jitendra
(Jitendra Dudi)
Collector, Pune

VERIFICATION

I, Jitendra Dudi, Age. 35 years, District Collector Pune do, hereby, state on solemn affirmation that whatever stated herein above is true to the best of my knowledge and based upon the information derived from the official records available to me.

Solemnly affirmed at Pune

This day of 10th March, 2026

Jitendra
(Jitendra Dudi)
Collector, Pune
Opponent

11 MAR 2026

Sc.No. 228 / 2026
Dt. 11 MAR 2026



BEFORE ME
Rasal Vishwas Pandurang
RASAL VISHWAS PANDURANG
NOTARY
GOVT OF INDIA



जिल्हाधिकारी कार्यालय पुणे
(नगरपालिका प्रशासन शाखा)



ए विंग, तिसरा मजला, डॉ. बाबासाहेब आंबेडकर रोड, पुणे स्टेशन, पुणे - ४११ ००१
दुरध्वनी : ०२०-२६०६१७०५

Email - dpopune01@gmail.com

Date - 09/03/2026

To:

1. The Commissioner,
Pune Municipal Corporation.
2. The Commissioner,
Pune Municipal Corporation.
3. The Commissioner,
Pune Metropolitan Region Development Authority (PMRDA).
4. Chief Executive Officer,
Zilla Parishad, Pune.
5. Chief Officer,
All Municipal Councils/Nagar Panchayats in Pune District.

Subject: Regarding O.A. No. 37 of 2024 filed before the National Green Tribunal (NGT),
Western Zone Bench, Pune.

Reference: O.A. No. 37 of 2024 before the National Green Tribunal, Western Zone Bench,
Pune. Shri. Pushkar Kulkarni vs. Pune Municipal Corporation & Others

In reference to the above subject, Shri Pushkar Kulkarni has filed O.A. No. 37 of 2024 before the National Green Tribunal (Western Zone Bench), Pune against Pune Municipal Corporation and others. In this matter, instructions have been given to the District Collector, Pune to submit a report after including necessary parties.

In the petition, it has been stated that the long-term groundwater pollution problem in Pune is increasing. It is alleged that contaminated groundwater, which causes the spread of diseases affecting human life, is being used without proper testing and purification. Also, due to rapid development and construction activities in Pune, Pimpri-Chinchwad and the surrounding areas, the demand for water is increasing rapidly.

In Maharashtra, particularly in Pune and Pimpri-Chinchwad, the groundwater management system has become complex and largely unregulated. Especially for domestic water supply, the number of people dependent on groundwater is increasing. However, the water is not purified before supply. Instead, groundwater is extracted through bore wells and is also obtained from private water tankers and underground/overhead storage tanks. Water is supplied for domestic use through such arrangements by the Pune and Pimpri-Chinchwad Municipal Corporations, which has raised questions in the said petition.

According to the guidelines issued by the Ministry of Jal Shakti, Department of Water Resources, River Development and Ganga Rejuvenation, and the Central Ground Water Authority, through notifications dated 24 September 2020 and 29 March 2023, it is expected that the concerned planning authorities in the district will take appropriate action.

जिल्हाधिकारी कार्यालय पुणे

(नगरपालिका प्रशासन शाखा)



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दुरध्वनी : ०२०-२६०६१७०५

Email - dpopune01@gmail.com

Therefore, in accordance with the demands of the petition and the above notifications, it is necessary to verify whether these guidelines are being strictly followed in the areas under your jurisdiction (cities/towns/talukas/municipal councils etc.) and to submit a detailed report to the National Green Tribunal, Western Zone Bench, Pune before 26/03/2026 through this office.

Accordingly, both Municipal Corporations, Municipal Councils/Nagar Panchayats, Pune Metropolitan Region Development Authority and Zilla Parishad (for the Gram Panchayats under them) in Pune District should submit the report to the National Green Tribunal, Western Zone Bench, Pune, and a copy of the report should also be sent to this office.

(Signature)

District Collector, Pune